

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.299/2022, IA No.327/2022, IA No.328/2022, IA No.444/2022,  
IA No.445/2022, IA No.568/2023, IA No.30/2024 & IA No.247/2024  
IN CP (IB) No.7/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 17<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES &amp; TUBES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ankur Goel alongwith Sh. Saket : *For the Financial Creditor & Singh & Sh. Pururaj Aggarwal, Advs. Applicant in IA No.30/2024*

Sh. Abhishek Anand alongwith Sh. : *For the RP/Sh. Sanyam Goel, RP Karan Kohli, Advs. present in person in all IAs*

Sh. Nakul Sachdeva alongwith Sh. : *For the Res. No.3/Resolution Sagar Arora & Sh. Abhinandan Applicant in IA No.30/2024 Sharma, Advs.*

Sh. Sandeep Arora, Adv. : *For the Kotak Mahindra Bank*

**ORDER**

Ld. Counsels representing the parties are present.

**IA No.30/2024**

- 1.** This application has been filed by one of the Unsecured Financial Creditor, challenging the Plan for approval submitted by the RP by way of an IA No.568/2023.
- 2.** The arguments have been heard on behalf of the Applicant as well as on

**-Sd-**

**-Sd-**

behalf of the RP and the Successful Resolution Application.

3. Matter heard. Order reserved.

**IA No.568/2023**

1. This application has been filed U/s 30 (6) for approval of the Resolution Plan.
2. The arguments have been heard on behalf of the concerned parties.
3. Matter heard. Order reserved.
4. Ld. Counsel representing the RP also states that the convenience proforma has also since then been filed. The same is taken on record.
5. Let the written submissions, if any, be filed by the respective parties within a period of three days positively.

**IA No.247/2024**

1. This is the 8<sup>th</sup> Progress Report filed by the RP.
2. The same is taken on record, subject to just exceptions.
3. Accordingly, IA No.247/2024 stands disposed off.

**IA No.299/2022, IA No.327/2022, IA No.328/2022, IA No.444/2022 & IA No.445/2022**

1. Matters are adjourned for hearing on 19<sup>th</sup> July, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**17<sup>th</sup> May, 2024**

*Avaneesh Kumar Singh*  
*(Stenographer)*